

OPEN COURT

CENTRAL ADMINISTRATIVE TRIBUNAL  
ALLAHABAD BENCH : ALLAHABAD  
CIVIL MISC. CONTEMPT PETITION NO.181 OF 2006  
IN  
ORIGINAL APPLICATION NO.527 OF 2003

ALLAHABAD, THIS THE 10<sup>TH</sup> DAY OF AUGUST, 2007

HON'BLE MR. ASHOK S. KARAMADI, MEMBER-J  
HON'BLE MR. K.S. MENON, MEMBER-A

Tirath Lal,  
Son of Late Shri Kalloo,  
R/O Village Jamui, Post Bargaon,  
Soraon, District-Allahabad.

..... Applicant  
By Advocate : Shri R. S. Shukla

Versus

1. Smt. Vijay Laxmi T. Seth,  
Chief Post Master General U.P. Circle Lucknow.
2. Sri Kulveer Singh,  
Post Master General Gorakhpur  
Region, Gorakhpur.
3. Sri Sajjan Ram,  
Asstt. Superintendent of Post Office,  
Deoria Region, Deoria.

..... Contemnor/Respondents  
By Advocate : Shri S. Srivastava

O R D E R

HON'BLE MR. ASHOK S. KARAMADI, MEMBER-J

Even in the revised call there is no representation on behalf of the applicant.

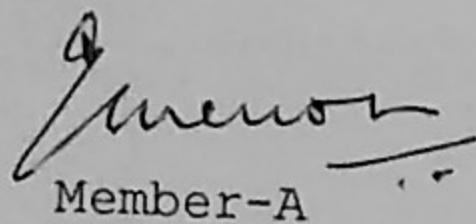
2. This Contempt Petition is filed on 22.11.2006 after scrutiny of the paper, the office has noted the defects as follows:-

- "1. Contempt Petition is time barred.
- 2. O.A. No. is wrongly shown in CCP.
- 3. Provision not shown in CCP."

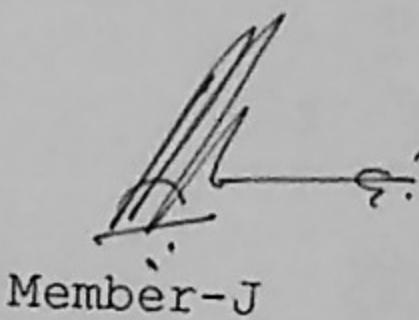


Inspite of the time is granted to carry out the defects noticed by the office, no steps are taken by the learned counsel inspite of sufficient time is given and earlier occasions also when the matter is posted before the court he has not appeared in the revised call also.

3. In view of these circumstances, the application is not maintainable as a defective one and is accordingly, rejected.



Member-A



Member-J

/ns/